

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : C.A(CAA)/42(Che)/2021  
PETITION NUMBER :  
NAME OF THE PETITIONER : Suzlon Power Infrastructure Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Ld. Counsel Mr. Pawan Jhabakh for the Applicant is present.

List this matter on **04.08.2021** for hearing and disposal.

-sd-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-

**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)

vs